

(6)

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

CP 268/2004  
OA 3155/2002

New Delhi, this the 6<sup>th</sup> day of December, 2004

Hon'ble Mr. Shanker Raju, Member (J)  
Hon'ble Mr. S. K. Malhotra, Member (A)

Prof. P.N. Bhat,  
D-I/102A, Satya Marg,  
Chanakyapuri,  
New Delhi – 110 021.

...Petitioner

(By Advocate Shri R.K. Shukla, proxy for Shri Devesh Singh)

Versus

1. Dr. Mangla Rai,  
Secretary, Dept. of Agricultural and Education  
Ministry of Agriculture  
Government of India,  
Krishi Bhawan,  
Dr. Rajendra Prasad Road,  
New Delhi – 110 001.
2. Dr. Mangla Rai,  
Director General,  
Indian Council of Agricultural Research,  
Krishi Bhawan,  
Dr. Rajendra Prasad Road,  
New Delhi – 110 001.
3. Mrs. Shashi Mishra  
Secretary, Indian Council of Agricultural Research,  
Krishi Bhawan,  
Dr. Rajendra Prasad Road,  
New Delhi – 110 001.
4. Mr. Rajiv Jain  
Director (Vigilance),  
Indian Council of Agricultural Research,  
Krishi Bhawan,  
Dr. Rajendra Prasad Road,  
New Delhi – 110 001.

(By Advocate Shri Satish Kumar)

**ORDER (ORAL)**

In the light of stay order of the Hon'ble High Court of Delhi, CP is disposed of at this stage with liberty to either of the parties to revive at an appropriate stage. Notices are discharged.

  
(S.K. Malhotra)  
Member (A)

  
(Shanker Raju)  
Member (J)

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